

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 106 OF 2016
APPEAL NO. 17 OF 2015
& APPEAL NO. 18 OF 2015**

Dated: 11th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Green Energy Association	Appellant(s)
Vs.		
Chhattisgarh State Electricity Regulatory Commission & Ors.	Respondent(s)

ORDER

These matters could not be taken up due to administrative reasons.

List these matters on **20.03.2018.**

COURT MASTER